

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).27614/2011

(From the judgement and order dated 16/03/2009 in MFA No.3/2009 of
The HIGH COURT OF GAUHATI AT AGARTHALA)

MANJU SARKAR & ANR.

Petitioner(s)

VERSUS

MABISH MIAH & ORS.

Respondent(s)

(With appln(s) for c/delay in filing SLP and office report)

Date: 07/05/2014 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE T.S. THAKUR
HON'BLE MR. JUSTICE C. NAGAPPAN

For Petitioner(s) Ms. Rukhsana Choudhury,Adv.

For Respondent(s) Ms. Nidhi,Adv. (R-1)

Mr. Ajay Pal,Adv. (R-2)

Mr. Vishal Yadav,Adv.

Mr. Rupinder Sheroen,Adv.

Mr. Aman Pal,Adv.

Ms. Priya Janghu,Adv.

Ms. Nilofar Qureshi,Adv. (R-3)

UPON hearing counsel the Court made the following
O R D E R

Arguments heard.

Judgment reserved.

(Mahabir Singh)
Court Master

(Saroj Saini)
Court Master